

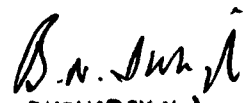
2.


4

4-9-91.

Present: Shri G.K. Aggarwal, counsel for the applicant.  
None for the respondents.

At the request of the learned counsel of the applicant  
adjourned to ~~7.9.91~~ 7.11.91

  
(B.N. DHOUNDIYAL)  
Member(A)

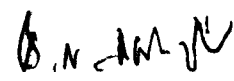
  
(P.K. KARTHA)  
Vice-Chairman(J)

GA-849/90

7-11-91.

Presents Shri G.K. Aggarwal, counsel for the applicant.

The learned counsel of the applicant states that on  
instructions from his client that the applicant does not wish  
to pursue the present application, The application is dismissed  
as withdrawn.

  
(B.N. DHOUNDIYAL)  
Member(A)

  
(P.K. KARTHA)  
Vice-Chairman(J)